

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar Judicial)**

WALK-IN-INTERVIEW NOTIFICATION

Interested officers/officials/Class-IV Officials (who have retired during the past five years from the High Court of Jammu and Kashmir as well as Subordinate Courts), are hereby invited for a personal interview in this office, which shall be held on 11.03.2019 at 04.00 PM for utilising their services for '**WEEDING OF RECORD (PART-B MISC PART) UPTO THE YEAR 2006**' in this Hon'ble High Court of J&K, Jammu Wing.

Terms and Conditions:

1. Applicants should note that the appointment to be made is purely on temporary/contractual basis.
2. This Hon'ble High Court is at the discretion to terminate the engagement of the appointed candidates at any time without expressing any reason.
3. No TA/DA will be paid for attending the interview or at the time of joining the post.


(Sonia Gupta)
Registrar Judicial

No. 487-89/RJ/19

Dated 07-03-19.

Copy to:

1. Worthy Registrar General, High Court of J&K, Jammu, for information.
2. Director, Information, for publication of this notification in 02 leading newspapers of Jammu.
3. I/C NIC, High Court Wing, Jammu, for information and for uploading the notification on the official website of this Hon'ble Court.


Registrar Judicial